

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NEXGEN LAMINATORS PRIVATE LIMITED OPERATING IN LAMINATION INDUSTRY AT
VILLAGE FARM BAHADURGARH, BEHIND MILK FOOD, PATIALA , PUNJAB- 147021

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nexgen Laminators Private Limited CIN:U21022PB2011PTC034561
2.	Address of the registered office	Village Farm Bahadurgarh, behind Milk Food, Patiala, Punjab-147021
3.	URL of website	http://www.nexgen.net.in/
4.	Details of place where majority of fixed assets are located	Village Farm Bahadurgarh, behind Milk Food, Patiala, Punjab-147021
5.	Installed capacity of main products/ services	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
7.	Number of employees/ workmen	56
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
10.	Last date for receipt of expression of interest	01/07/2023
11.	Date of issue of provisional list of prospective resolution applicants	04/07/2023
12.	Last date for submission of objections to provisional list	09/07/2023
13.	Process email id to submit EOI	ip.nexgenlaminators@gmail.com



Jalesh Kumar Grover
Resolution Professional

In the Matter of M/s Nexgen Laminators Private Limited
Regn No IBBI/IPA-001/IP-P00200/2017-2018/10390

Registered Address: SCO-818, 1st Floor, NAC, Manimajra, Chandigarh-160101

Email: For Correspondence-ip.nexgenlaminators@gmail.com

Email: Regd. With IBB-Ijk.grover27@gmail.com

Mobile: +91-9875921490, +91- 9501081808

Date: 16.06.2023

Place: Chandigarh

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loan terms, the below loan accounts are in delinquent status. The Bank has issued multiple notices to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after **23rd June 2023** for recovering the dues owed by the Borrowers to the Bank. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 13 June 2023	Date of Sale Notice
1	XXXX8011	JAPNEET KAUR BAWA	17,233.94	07-Jun-23

Date : 16.06.2023
 Place : CHANDIGARH
 HDFC BANK LTD.

L ROAD,
 NA

(S)
 Under the
 Act, 2002 in
 (forcement)
 ng upon the
 f the date of

iven to the
 Symbolic
 her under

not to deal
 ab & Sind
 and other

f Section 13

unt as per
 Notice

53,61,423.10
 Two Crore
 Sixty One
 dred Twenty
 only) along
 m w.e.f.
 interest &
 ed thereon.
 8 min, khata
 21 min, 821
 9, 1328/565,
 khasra No.
 11/543 min,
 56-66-67-68
 17/1316/531
 19-120 and
 No. 781 min,
 16/531 min,
 khasra No.
 2 min, khata
 -Kanganwal
 No. 13911

70 to 72.64,
 1336/586,
 ear 2000-01
 ta No. 9649

42 min, 942
 3, 1001 min,
 30/806 min,
 in, 821 min,
 1330/1/577,
 1340/606,
 11/543 min,
 7/1316/531
 in, 613 min,
 in, 615 min,
 8/1316/531
 n, 610 min,
 3 situated at
 10,1991).
 , 18/1, 23/2,
 llage-Pawa,

a No. 7/11/2,
 vide Wasika
 ana.
 /322 khasra
 wasika No.
 niana.

ised Officer

POONAWALLA HOUSING FINANCE
 (FORMERLY KNOWN AS MAGMA HOUSING FINANCE LTD "PHFL")
 REGD. OFFICE-602, 6TH FLOOR, ZER
 NO. 79/1, GHORPADI, MUNDHWA R

You the below mentioned Borrowers/ Co-borrowers /Guarantors have avail mortgaging your Immovable property/ies from Magma Housing Finance Ltd. Ltd "PHFL". You defaulted in repayment and therefore, your loan/s was class Section 13(2) of Securitisation and Reconstruction of Financial Asset and E of the outstanding dues sent on last known addresses however the same ha being published herewith as per Section 13(2) of the Act read with Rule 3(1) and by way of Alternate Service upon you.

Details of the Borrowers, Co-borrowers, Guarantors, Securities, Outstanding Amount claimed there under are given as under

Sr. NO.	NAME OF THE BORROWER, CO-BORROWER, GUARANTOR AND LOAN AMOUNT	DETAILS OF THE SECURED ASSET
1.	ANKUL AGRAWAL, JAGRATI AGRAWAL LOAN AMOUNT: RS.500000/- LOAN NO: HMI/0045/H/17/100174	ALL THAT PICE & PARCEL OF PLOT NO-E-93, PA ARAJI NO- 222, VISION CITY PHASE-7, PHOO MAUZA- BINGAWAN, TEHSIL & PARGANA- S/KANPUR ADM. 50 SQ.YDS. EAST-PLOT-V ROAD 18 FEET WIDE NORTH-PLOT SOUTH-P
2.	GEETA DWIVEDI, SACHIN KUMAR MISHRA LOAN AMOUNT: RS.282801.89/- LOAN NO: HMI/0045/H/18/100275	ALL THAT PICE & PARCEL OF PLOT NO.304, SITI AT 3RD FLOOR, BUILT OVER PREMISES NK KESHAVPURAM AWAS VIKAS SCH N KALAYANPUR, KANPUR NAGAR HAVIN COVERED AREA 1119 SQ.FEET. EAST-FLAT I WEST-FLAT NO 305 NORTH-COMMAN PAS SOUTH-OTS
3.	SANJAY KUMAR AGARWAL, ANVISH AGARWAL, SANGEETA AGARWAL LOAN AMOUNT: RS.2670000/- LOAN NO: HF/0045/H/21/100150	ALL THAT PICE & PARCEL OF PLOT NO 06 SITI AT PART OF ARAZI NO 966 VILLAGE FATTE ROSHNAI TEHSIL AKBARPUR DISTT JK DEHAT UP ADM. 249.91 SQ.MTRS.EAST-PLOT WEST- PLOT NO 04 NORTH-PLOT NO 07 SQ 40 FT WIDE ROAD
4.	SHIVAM KESHWANI, VARSHA KESHWANI, SUNIL KESHWANI, MANISH KUMAR RAMANI LOAN AMOUNT: RS.14,70,000/-WHICH INCLUDES RS.470000/- VIDE LOAN ACCOUNT BEARING HLJ/0045/H/18/10032AND RS.1000000/- VIDE A LOAN ACCOUNT BEARING NO HM/0045/H/17/100493	ALL THAT PICE & PARCEL OF RESIDENTIAL I NO A-366, BLOCK-A, K.U.D.P GUJAJINI, K NAGAR ADMEASURING 36.75 SQ.MTRS. HOUSE OF MRS. ASHA MISHRA WEST-HO MR. MAHESH NORTH-12' WIDE C.C. SOUTH-HOUSE OF SUCH PERSON
5.	RISHI GULHARE, RAMA GUPTA LOAN AMOUNT: RS.2500000/- LOAN NO: HF/0043/H/19/100290	ALL THAT PICE & PARCEL OF HOUSE BUILT ON KHASRANO -1566/6/1, AREA 910 SQ.FT. SITI AT VILLAGE- KANAULI, WARD- KESARI I LUCKNOW EAST-HOUSE OF Pawan Sriv WEST-25FT WIDE UNPAVED ROAD NORTH-PLOT SOUTH-6FT WIDE UNPAVED GALI
6.	SURAJ DHANRAJ GUPTA, LAKSMI LOAN AMOUNT: RS.2250000/- LOAN NO: HF/0043/H/20/100711	ALL THAT PICE & PARCEL OF HOUSE ON P 12A, KHASRA NO 168/8, 168/14, 168/53, 168/4, 485 SQ.FT ASIYAMAU NEW HAIDERGANJ, I HOTEL LUCKNOW EAST-NIRMALA DEVI 15 FT ROAD NORTH-SANJAY SOUTH-SUNIT

You the Borrower/s and Co-Borrower/s/Guarantors are therefore called upon to with further interest as mentioned hereinabove in full within 60 Days of this Not action under the act to enforce the above mentioned securities/ies. Please Co meanwhile, restrained from transferring the above-referred securities by way c FOI
 PLACE: KANPUR, LUCKNOW, UTTAR PRADESH (FORMER)
 DATE: 16.06.2023

FORM - G INVITATION FOR EXPRESSION OF INTEREST FOR NEXGEN LAMINATORS PRIVATE LIMITED OPERATING IN LAMINATION INDUSTRY AT VILLAGE FARM BAHADURGARH, BEHIND MILK FOOD, PATIALA, PUNJAB- 147021

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/ILP No.	Nexgen Laminators Private Limited CIN:U21022PB2011PTCO34561
2. Address of the registered office	Village Farm Bahadurgarh, behind Milk Food, Patiala, Punjab-147021
3. URL of website	http://www.nexgen.net.in/
4. Details of place where majority of fixed assets are located	Village Farm Bahadurgarh, behind Milk Food, Patiala, Punjab-147021
5. Installed capacity of main products/ Services	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
6. Quantity and value of main products/ services sold in last financial year	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
7. Number of employees/ workmen	56
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at ip.nexgenlaminators@gmail.com
10. Last date for receipt of expression of interest	01/07/2023
11. Date of issue of provisional list of prospective resolution applicants	04/07/2023
12. Last date for submission of objections to provisional list	09/07/2023
13. Process email id to submit EOI	ip.nexgenlaminators@gmail.com

Jalesh Kumar Grover
 Resolution Professional
 In the Matter of M/s Nexgen Laminators Private Limited
 Regn No IBB/1/PX-001/IP-P00200/2017-2018/10390
 Registered Address: SCO-818, 1st Floor, NAC, Manimajra, Chandigarh-160101
 Email: For Correspondence-ip.nexgenlaminators@gmail.com
 Email: Regd. With IBB-jjk.grover27@gmail.com
 Mobile: +91-9875921490, +91-9501081808

Date: 16.06.2023
 Place: Chandigarh



Financial Express 16/06/2023

ਵੀਰਵਾਰ ਨੂੰ ਇੰਟਰਨੈੱਟ ਸੇਵਾਵਾਂ 'ਤੇ ਰੋਕ ਨਹੀਂ ਵਾਰ ਵਧਾ ਦਿੱਤੀ। ਹੁਣ ਇਹ ਰੋਕ 20 ਜੂਨ ਤੱਕ ਜਾਰੀ ਰਹੇਗੀ।

ਸੰਕਟ 'ਤੇ ਸਿੱਖ ਸੰਗੀਤਕਾਰਾਂ ਦੁਆਰਾ ਪਾਠਕਾਰਾਂ ਨੂੰ ਆਰਾਮ ਦਿੱਤਾ ਜਾਵੇਗਾ। ਇਹ ਸੰਕਟ ਦੂਰ ਹੋਵੇਗਾ। ਇਸ ਦੀ ਸੂਰਤ

ਦਾ ਵੱਡਾ ਜ਼ਬੀਹਾ ਮਿਲਿਆ ਹੈ। ਇਲਾਕੇ 'ਚ ਅੱਤਵਾਦੀ ਦੇ ਲੁਕੇ ਹੋਣ ਦੇ ਸ਼ੱਕ 'ਚ ਡੈੱਜ਼ ਤੋਂ ਪੁਲਿਸ ਨੇ ਤਲਾਸ਼ੀ ਮੁਹਿੰਮ ਚਲਾਈ ਹੋਈ ਹੈ।

ਪ੍ਰਿਅੰਕਾ ਦੀ ਬੀ-ਨਿਲਮੀ ਦੀ ਸਿੱਤੀ 29.06.2023 ਦੀ ਬਾਰੇ ਸਿੱਤੀ 30.06.2023 ਵੱਜੋਂ ਪੜ੍ਹੀ ਜਾਵੇ। ਬੀ-ਨਿਲਮੀ ਦੇ ਸਮੇਂ ਸਮੇਂ ਹੋਰ ਨਿਲਮ ਅਤੇ ਸ਼ਰਾਰ ਤਿਆ ਕਿਸੇ ਤਬਦੀਲੀ ਦੇ ਚਿੰਨ੍ਹ ਗ੍ਰਹਿਣਕਾਰੀ। (ਅਧਿਕਾਰਤ ਅਕਸਰ)

ਫਿਰੌਤੀ ਲਈ ਐੱਮਪੀ ਦੀ ਪਤਨੀ ਦੇ ਬੇਟਾ ਅਗਵਾ, ਪੁਲਿਸ ਨੇ ਛੁਡਾਇਆ

ਵਿਸ਼ਾਖਪਟਨਮ (ਏਜੰਸੀ) ਵਿਸ਼ਾਖਪਟਨਮ ਦੇ ਪੁਲਿਸ ਕਮਿਸ਼ਨਰ ਤ੍ਰਿਵਿਕਰਮ ਵਰਮਾ ਨੇ ਕਿਹਾ ਕਿ ਸੂਚਨਾ ਮਿਲਣ ਦੇ ਕੁਝ ਘੰਟੇ ਬਾਅਦ ਹੀ ਸਾਰਿਆਂ ਨੂੰ ਰਿਹਾਅ ਕਰਾ ਲਿਆ ਗਿਆ। ਸਾਰੇ ਸੁਰੱਖਿਅਤ ਹਨ।

ਗੁੱਟੇ ਇਹ ਸਪਸ਼ਟ ਨਹੀਂ ਹੈ ਕਿ ਸਿੱਖ ਮੈਂਬਰ ਦੀ ਪਤਨੀ ਦੇ ਬੇਟੇ ਨੂੰ ਕੌਣ ਅਗਵਾ ਕੀਤਾ ਗਿਆ। ਪਰ ਪੁਲਿਸ ਨੂੰ ਵੀਰਵਾਰ ਨੂੰ ਆਡੀਟਰ ਦੇ ਅਗਵਾ ਹੋਣ ਦੀ ਜਾਣਕਾਰੀ ਮਿਲੀ। ਪੁਲਿਸ ਨੇ ਅਗਵਾਕਾਰਾਂ ਦੇ ਮੋਬਾਈਲ ਲੋਕੇਸ਼ਨ ਦੇ ਆਧਾਰ 'ਤੇ ਸਿੱਖ ਮੈਂਬਰ ਦੀ ਪਤਨੀ, ਬੇਟੇ ਤੇ ਆਡੀਟਰ ਨੂੰ ਏਲੂਮ-ਅਮਲਪਟਨਮ ਮਾਰਗ ਤੋਂ ਮੁਕਤ ਕਰਾਇਆ ਤੇ ਪਿੱਛੇ ਵਾਪਸ ਕੇ ਅਗਵਾਕਾਰਾਂ ਨੂੰ ਫੜ ਲਿਆ। ਕਾਰਵਾਈ ਦੌਰਾਨ ਇਕ ਪੁਲਿਸ ਵਾਹਨ ਨੁਕਸਾਨੇ ਜਾਣ ਕਾਰਨ ਦੋ ਪੁਲਿਸ ਮੁਲਾਜ਼ਮ ਮਾਮੂਲੀ ਜ਼ਖਮੀ ਹੋਏ ਹਨ।

ਵਿਸ਼ਾਖਪਟਨਮ ਦੇ ਪੁਲਿਸ ਕਮਿਸ਼ਨਰ ਤ੍ਰਿਵਿਕਰਮ ਵਰਮਾ ਨੇ ਕਿਹਾ ਕਿ ਸੂਚਨਾ ਮਿਲਣ ਦੇ ਕੁਝ ਘੰਟੇ ਬਾਅਦ ਹੀ ਸਾਰਿਆਂ ਨੂੰ ਰਿਹਾਅ ਕਰਾ ਲਿਆ ਗਿਆ। ਸਾਰੇ ਸੁਰੱਖਿਅਤ ਹਨ।

ਗੁੱਟੇ ਇਹ ਸਪਸ਼ਟ ਨਹੀਂ ਹੈ ਕਿ ਸਿੱਖ ਮੈਂਬਰ ਦੀ ਪਤਨੀ ਦੇ ਬੇਟੇ ਨੂੰ ਕੌਣ ਅਗਵਾ ਕੀਤਾ ਗਿਆ। ਪਰ ਪੁਲਿਸ ਨੂੰ ਵੀਰਵਾਰ ਨੂੰ ਆਡੀਟਰ ਦੇ ਅਗਵਾ ਹੋਣ ਦੀ ਜਾਣਕਾਰੀ ਮਿਲੀ। ਪੁਲਿਸ ਨੇ ਅਗਵਾਕਾਰਾਂ ਦੇ ਮੋਬਾਈਲ ਲੋਕੇਸ਼ਨ ਦੇ ਆਧਾਰ 'ਤੇ ਸਿੱਖ ਮੈਂਬਰ ਦੀ ਪਤਨੀ, ਬੇਟੇ ਤੇ ਆਡੀਟਰ ਨੂੰ ਏਲੂਮ-ਅਮਲਪਟਨਮ ਮਾਰਗ ਤੋਂ ਮੁਕਤ ਕਰਾਇਆ ਤੇ ਪਿੱਛੇ ਵਾਪਸ ਕੇ ਅਗਵਾਕਾਰਾਂ ਨੂੰ ਫੜ ਲਿਆ। ਕਾਰਵਾਈ ਦੌਰਾਨ ਇਕ ਪੁਲਿਸ ਵਾਹਨ ਨੁਕਸਾਨੇ ਜਾਣ ਕਾਰਨ ਦੋ ਪੁਲਿਸ ਮੁਲਾਜ਼ਮ ਮਾਮੂਲੀ ਜ਼ਖਮੀ ਹੋਏ ਹਨ।

ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਯੂਨੀਵਰਸਿਟੀ, ਅੰਮ੍ਰਿਤਸਰ
(1969 ਦੇ ਰਾਜ ਵਿਧਾਨ ਸਭਾ ਐਕਟ ਨੰ. 21 ਅਧੀਨ ਸਥਾਪਿਤ)
"University with Potential with Excellence" & "Category-I University" recognized by UGC

ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਯੂਨੀਵਰਸਿਟੀ (ਬੀਓਆਈ)

ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਯੂਨੀਵਰਸਿਟੀ, ਅੰਮ੍ਰਿਤਸਰ ਰਾਜਧਾਨੀ ਬੇਅੰਤ ਇਕ ਏਟੀਐੱਮ/ਮੀ-ਲਾਈ ਲਗਾਉਣ ਲਈ ਕਿਸੇ ਖੋਜ ਨੂੰ ਪੜ੍ਹਾ ਦੇਣ ਲਈ ਬੀਓਆਈ ਦੀ ਮੌਕ ਜਾਰੀ ਹੈ। ਰਾਜਧਾਨੀ ਪਰਦੀਆਂ ਸਿੱਤੀ 29.06.2023 ਨੂੰ ਬਾਅ 04.00 ਵਜੇ ਤਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਸਿਰਫ ਹਾਂਮ ਪੇਸ਼ਕਾਰੀਆਂ ਰਾਹੀਂ ਸਿੱਲਬਡ ਲਿਖਣ 'ਤੇ "Expression of Interest for ATM/Lobby" ਲਿਖ ਕੇ ਨਿਰਧਾਰਤ ਚੀਓਆਈ ਵਿਚ ਆਪਣੇ ਗੁਰੀ ਦੇ ਪ੍ਰਗਟਾਵੇ (ਬੀਓਆਈ) ਬਿਸ਼ਲਟਕਾਰ, ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਯੂਨੀਵਰਸਿਟੀ, ਅੰਮ੍ਰਿਤਸਰ ਕੋਲ ਜਾਮ ਕਰਵਾ ਸਕਦੀਆਂ ਹਨ। ਨਿਰਧਾਰਤ ਬੀਓਆਈ ਢਾਚਮ, ਵਿਸ਼ਾਖਪਟਨ ਸਾਈਟ ਪਲਾਨ ਅਤੇ ਹੋਰ ਨਿਕਮ ਤੇ ਸ਼ਰਤਾਂ ਨੂੰ ਵੈੱਬਸਾਈਟ <http://online.gndu.ac.in> ਤੇ ਡਾਊਨਲੋਡ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ। **ਰਜਿਸਟਰਾਰ**
No. NA/12/17072/2023/25044 258/PRD, Dt. 15.06.23

ਪੰਜਾਬ ਸਟੇਟ ਟਰਾਂਸਮਿਸ਼ਨ ਕਾਰਪੋਰੇਸ਼ਨ ਲਿਮਿਟਿਡ
ਦਫਤਰ : ਉਪ ਮੁੱਖ ਇੰਜੀਨੀਅਰ/ ਪੀ ਅਤੇ ਐਮ, ਹਲਕਾ PSTCL, ਲੁਧਿਆਣਾ।
ਸਾਹਾਏ ਪੀ.ਏ.ਯੂ. ਫਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ 141001
(ਏਡੀਕੋਡ ਨੰ. 0161-2922188) ਈਮੇਲ : sc-pm-ldh@pstcl.org

ਪਬਲਿਕ ਨੋਟਿਸ

ਇੰਜੀ. ਅਮਨਦੀਪ ਕੋਰ ਪ੍ਰੋਜੈਕਟ ਸ਼੍ਰੀ ਲਕਸ਼ਮੀ ਸਿੰਘ, ਸਾਹਿਬਕਾ ਵਾਜਕਾਰੀ ਇੰਜੀਨੀਅਰ (ਕੋਡ ਨੰ. 10 8463) ਜਨਮ ਸਿੱਤੀ 15.02.1985, ਚਣ : ਵਰੀਕ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ/ਟੀ.ਐਮ.ਐਸੀ, ਪੀ.ਸੀ.ਟੀ.ਸੀ.ਐਲ. ਸਲੰਢਕ, ਸਿੱਤੀ 02.07.2021 ਤੋਂ ਹੁਣ ਤੱਕ ਡਿਊਟੀ ਤੋਂ ਲਗਾਤਾਰ ਰੋਜ਼-ਗੁਜ਼ਰ ਚੱਲ ਰਹੀ ਹੈ ਜਿਸ ਕਾਰਨ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ/ਐਚ.ਆਰ ਤੋਂ ਪ੍ਰਬੰਧਕੀ, ਪੀ.ਐਸ.ਟੀ.ਸੀ.ਐਲ. ਪਟਿਆਲਾ ਵੱਲ ਏਜ ਸੂਚੀ ਨੰ. 151, ਸਿੱਤੀ 02.11.2022 ਰਾਹੀਂ ਕੀਤੀ ਗਈ। ਇਸ ਕੇਸ ਦੀ ਪੜਤਾਲ ਕਰਨ ਲਈ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ/ਐਚ.ਆਰ ਤੋਂ ਪ੍ਰਬੰਧਕੀ ਪੀ.ਐਸ.ਟੀ.ਸੀ.ਐਲ. ਪਟਿਆਲਾ ਵੱਲ ਚ/ਯ ਨੰ. 205/CS-151 ਸਿੱਤੀ 13.03.2023 ਰਾਹੀਂ ਨਿਰਨਿਰਧਾਰਤ ਨੂੰ ਬੰਦ ਕੀਤਾ ਗਿਆ ਅਤੇ ਨਿਗਰਾਨ ਡਿਊਟੀ ਠੀਕ ਰਿਹਾ ਹੈ। ਨਿਰਨਿਰਧਾਰਤ ਵੱਲ ਏਜ ਸੂਚੀ ਵਿੱਚ ਚਰਚਾ ਦੇਣਾ ਪੀ ਪੜਤਾਲ ਕਰਨ ਵਿੱਚ ਅਧਿਕਾਰਤ ਦਾ ਪੱਖ ਜਾਣਨ ਲਈ ਇੰਜੀ. ਅਮਨਦੀਪ ਕੋਰ (ਕੋਡ ਨੰ. 108463) ਨੂੰ ਪੱਤਰ ਨੰ. 1855 ਸਿੱਤੀ 11.04.2023, 1987 ਸਿੱਤੀ 20.04.2023, 2222 ਸਿੱਤੀ 03.05.2023 ਅਤੇ 2761 ਸਿੱਤੀ 30.05.2023 ਰਾਹੀਂ ਨਿੱਜੀ ਸੁਣਾਵਾ ਦਾ ਮੌਕਾ ਦਿੱਤੇ ਹੋਏ ਅਧਿਕਾਰਤ ਦੇ ਪੱਤੇ (ਪਿੰਡ ਤੋਂ ਕਾਢ ਨਾਵਾਂ ਪਿੰਡ, ਤਰੀਸ਼ੀਲ-ਨਕਦਰ, ਸਲੰਢਕ-144040) ਤੇ ਰਜਿਸਟਰਾਰ ਪੱਤਰ ਭੇਜੇ ਗਏ ਹਨ ਅਧਿਕਾਰਤ ਨਿਰਨਿਰਧਾਰਤ ਦੇ ਸਲਮੁੱਖ ਪੱਖ ਨਹੀਂ ਰਹੀ।

ਹੁਣ, ਇਸ ਪਬਲਿਕ ਨੋਟਿਸ ਰਾਹੀਂ ਇੰਜੀ. ਅਮਨਦੀਪ ਕੋਰ (ਕੋਡ ਨੰ. 108463) ਨੂੰ ਇਸ ਨੋਟਿਸ ਦੇ ਪ੍ਰਕਾਸ਼ਿਤ ਹੋਣ ਦੀ ਸਿੱਤੀ ਤੋਂ 10 ਦਿਨਾਂ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਨਿਰਨਿਰਧਾਰਤ ਦੇ ਸਲਮੁੱਖ ਪੱਖ ਤੋਂ ਕੇ ਆਪਣਾ ਪੱਖ ਰੱਖਣ ਲਈ ਆਖਰੀ ਮੌਕਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ, ਜੇਕਰ ਅਧਿਕਾਰਤ ਮਿੱਥੇ ਜਾਂਦੇ ਤੇ ਅੰਦਰ ਨਿਰਨਿਰਧਾਰਤ ਦੇ ਸਲਮੁੱਖ ਪੱਖ ਨਾ ਹੋਵੇ ਤਾਂ ਵਿਭਾਗ/ਕਾਰਪੋਰੇਸ਼ਨ ਦੇ ਨਿਲਮਾਂ ਅਨੁਸਾਰ ਇਕ ਤਰਫ ਫੈਸਲਾ ਲੈਂਦੇ ਹੋਏ ਉਸਦੇ ਵਿਰੁੱਧ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ।

ਸਰੀ/ ਉਪ ਮੁੱਖ ਇੰਜੀਨੀਅਰ-ਅਕਸ਼ਿਟਿਨਕੁਆਰੀ ਅਕਸ਼ਿਟਿਨਕੁਆਰੀ ਪੀ ਅਤੇ ਐਮ, ਹਲਕਾ ਪੀ.ਐੱਮ.ਟੀ.ਐੱਸ.ਐੱਸ., ਲੁਧਿਆਣਾ।
No. 76/12/757/2023/25053

ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਯੂਨੀਵਰਸਿਟੀ
ਸੰਗੀਤਕਾਰਾਂ ਦੀ ਸੂਚੀ

Draw No. 17
Draw Date : 15.06.2023
6:30 PM
Ticket Price : ₹ 200/-

ਰਾਜਸ਼੍ਰੀ 200 ਸਯੁਕਤੀ ਕਾਰਟੀ
A-27108

1st Prize **₹ 51 Lakh**
Con's Prize **₹ 5 Lakh**

2nd Prize **₹ 1 Lakh**
3rd Prize **₹ 9000/-**
4th Prize **₹ 5000/-**
5th Prize **₹ 3000/-**
6th Prize **₹ 1000/-**
7th Prize **₹ 500/-**

0005	0345	1372	4655	4803	5549	6978	8516	9314	9442
1035	1586	2023	2693	3003	5162	5954	6878	7428	8056
1268	1624	2143	2952	4391	5333	6565	6952	7448	8526
0143	1525	2079	2948	3692	4662	5603	6852	8058	9331
0472	1538	2601	3080	4186	4929	5871	7431	8333	9488
0697	1556	2722	3342	4190	5361	6105	7515	8561	9690
0917	1587	2757	3485	4699	5464	6159	7620	8685	9704
1183	1703	2861	3549	4658	5513	6706	8048	8876	9812

0022 1026 2049 3003 4253 5382 6345 7282 8226 9241
0050 1047 2087 3012 4287 5432 6360 7297 8239 9251
0071 1057 2098 3036 4313 5458 6386 7323 8265 9273
0072 1059 2104 3042 4324 5465 6395 7331 8273 9285
0080 1084 2116 3055 4354 5496 6424 7361 8303 9315
0088 1125 2116 3095 4354 5496 6424 7361 8303 9315
0088 1142 2117 3118 4365 5510 6448 7389 8331 9343
0090 1163 2117 3118 4365 5510 6448 7389 8331 9343
0107 1194 2120 3127 4474 5501 6495 7432 8336 9346
0114 1279 2160 3156 4485 5517 6523 7498 8386 9390
0163 1828 2174 3199 4485 5523 6526 7429 8338 9400
0278 3334 2188 3173 4537 5569 6559 7445 8418 9428
0529 3447 2190 3173 4524 5562 6552 7445 8418 9428
0530 3457 2193 3173 4524 5562 6552 7445 8418 9428
0356 3771 2256 3270 4568 5598 6563 7499 8429 9472
0356 3771 2256 3270 4568 5598 6563 7499 8429 9472
0397 391 2250 3290 4596 5597 6674 7502 8429 9533
0409 396 2284 3306 4611 5657 6683 7536 8461 9541
0412 402 2317 3316 4624 5657 6683 7536 8461 9541
0449 431 2328 3364 4709 5616 6718 7576 8600 9577
0453 444 2332 3380 4733 5691 6717 7579 8600 9595
0453 444 2332 3380 4733 5691 6717 7579 8600 9595
0521 443 2436 3428 4876 5732 6743 7657 8743 9625
0526 456 2514 3459 4900 5769 6789 7719 8781 9699
0564 531 2514 3547 4944 5771 6795 7795 8826 9686
0564 531 2514 3547 4944 5771 6795 7795 8826 9686
0577 575 2555 3583 4970 5802 6826 7743 8851 9717
0577 575 2555 3583 4970 5802 6826 7743 8851 9717
0577 595 2598 3616 5008 5836 6858 7754 8875 9735
0577 595 2598 3616 5008 5836 6858 7754 8875 9735
0639 1842 2620 3711 5012 5853 6863 7874 8827 9758
0639 1842 2620 3711 5012 5853 6863 7874 8827 9758
0638 1842 2620 3711 5012 5853 6863 7874 8827 9758
0713 1735 2637 3849 5038 5912 6925 7894 8829 9775
0713 1735 2637 3849 5038 5912 6925 7894 8829 9775
0731 1725 2664 3860 5103 5941 6949 7929 8836 9817
0750 1766 2703 3871 5137 5979 7042 8010 9063 9871
0800 1826 2736 3962 5168 6006 7075 8044 9099 9899
0800 1826 2736 3962 5168 6006 7075 8044 9099 9899
0802 1771 2732 3870 5156 6006 7099 8069 9104 9887
0800 1826 2736 3962 5168 6006 7075 8044 9099 9899
0811 1849 2741 3978 5198 6037 7101 8075 9125 9911
0825 1879 2867 4065 5197 6262 7190 8142 9152 9928
0885 1891 2864 4061 5210 6277 7219 8170 9157 9944
0885 1891 2864 4061 5210 6277 7219 8170 9157 9944
0931 1938 2974 4158 5217 6290 7250 8204 9173 9964
0931 1938 2974 4158 5217 6290 7250 8204 9173 9964
0938 1960 2972 4159 5242 6296 7255 8206 9197 9967
0938 1960 2972 4159 5242 6296 7255 8206 9197 9967
0987 2032 3886 4224 5380 6309 7272 8219 9238 9987

Check result with Official Gazette. Issued by: Director, Geo State Lotteries Result also available at: <http://geo.statelotteries.gov.in>

ਵਾਰਸ਼ੀ

ਪਿੰਡ ਫਾਰਮ ਬਹਾਦਰਗੜ੍ਹ, ਸਿਲਕ ਫੁੱਟ ਦੇ ਪਿੰਡ, ਪਟਿਆਲਾ, ਪੰਜਾਬ-147021

ਨੋਕਸ਼ੀਨ ਲੈਮੀਨੇਟਿਡ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਲਈ ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੱਦਾ

[ਇਨਸਿਲੇਵੇਸ਼ਨ ਆਫ ਬੈਰਪਟਮਟੀ ਰੋਡ ਆਫ ਇੰਡੀਆ (ਸਮੂਹਿਕ ਵਿਕਸ਼ੀਕਰਨ) ਵਾਸਤੇ ਵਿਭਾਗ ਪ੍ਰਸ਼ਟਾਰ ਪ੍ਰਕਿਰਿਆ] ਰੋਗਲਸ਼ਲਕ, 2016 ਦੇ ਰੋਗਲਸ਼ਲਕ 36(1) ਅਧੀਨ।

ਸੰਬੰਧਿਤ ਵੇਵ

- ਕਾਰਪੋਰੇਟ ਡਿਊਟੀ ਦਾ ਨਾਮ ਪੈ (ਸੀਆਈਐੱਸ/ਐੱਲਐੱਲਐੱਸੀ ਨੇ ਸਮੱਤ) ਨੋਕਸ਼ੀਨ ਲੈਮੀਨੇਟਿਡ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ
CIN:U21022PB2011PTCC34561
- ਰਜਿਸਟਰਾਰ ਦਫਤਰ ਦਾ ਪਤਾ ਪਿੰਡ ਫਾਰਮ ਬਹਾਦਰਗੜ੍ਹ, ਸਿਲਕ ਫੁੱਟ ਦੇ ਪਿੰਡ, ਪਟਿਆਲਾ, ਪੰਜਾਬ-147021
- ਵੈੱਬਸਾਈਟ ਦਾ ਯੂਆਰਐੱਲ <http://www.nexgen.net.in/>
- ਜਿਸ ਜਗ੍ਹਾ ਦੇ ਵੇਂਡੇ ਸਿੱਧੇ ਖ਼ਿਆਦਾਤਰ ਇਕਸ਼ਿਟ ਆਲੋਚਨਾ ਨੇ ਸਮੱਤ ਪਿੰਡ ਫਾਰਮ ਬਹਾਦਰਗੜ੍ਹ, ਸਿਲਕ ਫੁੱਟ ਦੇ ਪਿੰਡ, ਪਟਿਆਲਾ, ਪੰਜਾਬ-147021
- ਮੁੱਖ ਉੱਤਪਾਦਕ / ਸੇਵਾਵਾਂ ਦੀ ਇੰਸਟਾਲੇਸ਼ਨ ਸਮਰੱਥਾ ਵੇਰਵੇ ਨੂੰ ip.nexgenlaminators@gmail.com 'ਤੇ ਰੋਗਿਊਨ ਪ੍ਰੋਕੈਲਨ ਨੂੰ ਖੋਜਣੀ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
- ਪਿਲਲੇ ਵਿੱਤੀ ਸਾਲ ਵਿਚ ਵੇਰੇ ਗਏ ਮੁੱਖ ਉੱਤਪਾਦਕ / ਸੇਵਾਵਾਂ ਦੀ ਮਤਰਾ ਅਤੇ ਕੀਮਤ ਵੇਰਵੇ ਨੂੰ ip.nexgenlaminators@gmail.com 'ਤੇ ਰੋਗਿਊਨ ਪ੍ਰੋਕੈਲਨ ਨੂੰ ਖੋਜਣੀ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
- ਸੁਲਾਜ਼ਮਾ ਅਤੇ ਕਾਰਜਾਈ ਦੀ ਗਿਲਟੀ 56
- ਦੇ ਸਾਲ ਦੀ ਉੱਤਪਾਦਕ ਵਿੱਤੀ ਸਟੇਟਮੈਂਟ (ਸਿੱਧਿਊਲ ਨਾਲ) ਰੋਗਿੰਟਮ ਸੇਵਾ ਸੂਚੀ, ਸਮੇਂ ਹੋਰ ਵੇਰਵੇ, ਪ੍ਰਕਿਰਿਆ ਦੀਆਂ ਸਬੰਧਿਤ ਟੀਐੱਮ ਈਆਂ ਸਬੰਧਿਤ ਤਰੀਕਾ ਸੋਧੂ ਹਨ: ਵੇਰਵੇ ਨੂੰ ip.nexgenlaminators@gmail.com 'ਤੇ ਰੋਗਿਊਨ ਪ੍ਰੋਕੈਲਨ ਨੂੰ ਖੋਜਣੀ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
- ਕੋਡ ਦੇ ਸੈਕਸ਼ਨ 25(2) (ਅੱਚ) ਆਧੀਨ ਮਤਰਾ ਸਿਨੈਕਰਾ ਵਾਸਤੇ ਯੋਗਤਾ ਉੱਤਪਾਦਕ ਹੈ ਵਿਚੋ: ਵੇਰਵੇ ਨੂੰ ip.nexgenlaminators@gmail.com 'ਤੇ ਰੋਗਿਊਨ ਪ੍ਰੋਕੈਲਨ ਨੂੰ ਖੋਜਣੀ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
- ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਪ੍ਰਾਪਤ ਕਰਨ ਦੀ ਆਖਰੀ ਸਿੱਤੀ 01/07/2023
- ਸੇਵਾਈ ਮਤਰਾ ਸਿਨੈਕਰਾ ਦੀ ਆਖਰੀ ਸੂਚੀ ਜਾਰੀ ਕਰਦੀ ਸਿੱਤੀ 04/07/2023
- ਆਗਾਜ਼ੀ ਸੂਚੀ ਸਬੰਧਿਤ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਮਾਮੂਲੀ ਸਿੱਤੀ 09/07/2023
- ਬੀਓਆਈ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਈ-ਮੇਲ ਆਈਡੀ ip.nexgenlaminators@gmail.com

ਨੋਟਿਸ ਭਾਰਤ ਗੁਰੇਵਰ ਨੋਕਸ਼ੀਨ ਲੈਮੀਨੇਟਿਡ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਵੱਲੋਂ ਭੇਜਿਆ ਗਿਆ ਹੈ।
ਸੰ: IBBI/IBA-001/IP-P02020201201-2018/0360
ਰਜਿਸਟਰਾਰ ਦਫਤਰ: ਮੋਸ਼ੀਲਕ-618, ਪੁਲਿਸ ਸਿੱਲਕ, ਆਏਸ਼ੀਆ, ਮੋਸ਼ੀਲਕ, ਚੰਡੀਗੜ੍ਹ-16001।
ਮੁੱਖ-ਉੱਤਪਾਦਕ ਲਈ ਈ-ਮੇਲ: nexgenlaminators@gmail.com
ਆਈਐੱਸਐੱਸਐੱਲ ਨਾਲ ਸੰਧ: IBBI-lik grover27@gmail.com
ਸੰਧਾਈ: +91-9875921480, +91-9501081808

ਸਿੱਤੀ: 16-06-2023
ਸਥਾਨ: ਚੰਡੀਗੜ੍ਹ

Punjab Jagan 16/06/2023